

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 14.11.2018 (Wednesday)

Court – II
10:45 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna &Ors.	Nidhi Mohan Parashar	P.K. Mittal
2.	Comp. App. (AT) No. 25 of 2018	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. &Ors. With	VivekSibal AnushreePrashitKapdia Priyanka Rathi	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava nS.Gudiawala Garima Bajaj
3.	Comp. App. (AT) No. 32 of 2018	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. &Ors.	Anushree Kapadia	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava nS.Gudiawala Garima Bajaj
4.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
5.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. AnkitaPratisthan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi
6.	Comp. App. (AT) No. 263 of 2018	S. P. Perumal Vs. Ramaswami&Ors.	Sriram P	Jayanth Muth Raj

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13/11/2018

By Order

[Handwritten Signature]
Deputy Registrar

13.11.18